

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

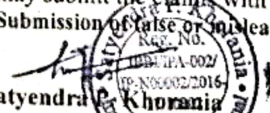
FOR THE ATTENTION OF THE CREDITORS OF SITARAM PRINTS PVT. LTD.

RELEVANT PARTICULARS	
1.	Name of corporate debtor Sitaram Prints Private Limited
2.	Date of incorporation of corporate debtor 08.01.1987
3.	Authority under which corporate debtor is incorporated / registered ROC Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U22211GJ1987PTC009299
5.	Address of the registered office and principal office (if any) of corporate debtor 12A, Keshav park, Parle point, Surat, Athwa, Surat, Gujarat, India, 395007
6.	Insolvency commencement date in respect of corporate debtor Order passed on 02.09.2025 Order Received on 04.09.2025
7.	Estimated date of closure of insolvency resolution process 01.03.2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional Satyendra Prasad Khorania IBBI/IPA-002/IP-N00002/2016-17/10002
9.	Address and e-mail of the interim resolution professional, as registered with the Board 402, 4th Floor , O K Plus, D P Metro , Opp. Pillar No. 94 ,New Sanganer Road, Jaipur, Rajasthan, 302019 e-mail: skhorania@live.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional 402, 4th Floor , O K Plus, D P Metro, Opp. Pillar No. 94 ,New Sanganer Road, Jaipur, Rajasthan, 302019 e-mail: cirpsitaram@gmail.com
11.	Last date for submission of claims 16.09.2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional N/A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) N/A
14.	(a) Relevant Forms and (b) Details of authorised representatives are available at (a) Weblink: https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sitaram Prints Private Limited on 02.09.2025.

The creditors of Sitaram Prints Private Limited are hereby called upon to submit their claims with proof on or before 16.09.2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.


Satyendra P. Khorania
INTERIM RESOLUTION PROFESSIONAL
OF SITARAM PRINTS PVT. LTD.

Reg. No. IBBI/IPA-002/IP-N00002/2016-17/10002
AFA No.: AA2/10002/02/311225/203717 & Valid upto-31.12.2025
E-mail- skhorania@live.com, cirpsitaram@gmail.com

Date: 04.09.2025

Place: Jaipur